

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for submission of
court fees.

Date : 12.06.2024

SL No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	2997/2021	01.03.2021	WP (C) /1392/2021	S. RATH	3.00,3*3	2024-06-12
2	45006/2021	10.11.2021	WP (C) /23642/2021	S. K. BEHERA	4.00,3*4	2024-06-12
3	89898/2022	15.10.2022	CRLREV/112/2004	C SAHU	2dfa	2024-06-12
4	46260/2024	16.05.2024	MATA/56/2014	M K PANI	2.00,3*2 SENT TO XEROX	2024-06-12
5	47808/2024	20.05.2024	CRLMP/588/2024	J M KAR	4.00,3*4	2024-06-12
6	47830/2024	20.05.2024	WP (C) /29042/2020	P. K. JENA	13.00,3*13	2024-06-12
7	51130/2024	06.06.2024	WP (C) /12371/2024	P.L MISHRA	9.00,3*9	2024-06-12
8	51171/2024	06.06.2024	WP (C) /2270/2024	P.K ROUTRAY	4.00,3*4	2024-06-12
9	51271/2024	10.06.2024	WA/251/2023	P. K. ROUTRAY	8.00,3*8	2024-06-12
10	51272/2024	10.06.2024	WA/2470/2023	P. K. ROUTRAY	3.00,3*3	2024-06-12
11	51273/2024	10.06.2024	WP (C) /13285/2005	J P MOHANTY	dms application.court fee to be paid.	2024-06-12
12	51282/2024	10.06.2024	WA/2475/2023	P. K. ROUTRAY	4.00,3*4	2024-06-12
13	51327/2024	12.06.2024	ABLAPL/6899/2018	P.C DAS	dms application.court fee to be paid.	2024-06-12
14	51332/2024	12.06.2024	WP (C) /12457/2009	B.K MISHRA	dms application.court fee to be paid.	2024-06-12

15	51333/2024	12.06.2024	ABLAPL/20535/2016	A.K MISHRA	dms application.court fee to be paid.	2024- 06-12
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